

# BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

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## TWENTY-SECOND REPORT

(Presented on 01.03.2006 )

The Business Advisory Committee held a sitting on Thursday, the 23rd February, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) | General Discussion on Railway Budget for 2006-07.  |  |
| (1) | Discussion and voting on Demands for Grants on Account (Railways) for 2006-07.   | 1 <sup>st</sup> , 2 <sup>nd</sup> and 3 <sup>rd</sup> March, 2006. |
| (3) | Discussion and voting on Supplementary Demands for Grants (Railways) for 2005-06.  | May be discussed together.   |
| (4) | Discussion and voting on Demands for Excess Grants (Railways) 2003-04.   |  |
| (5) | Discussion on the Statutory Resolution seeking disapproval of the National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006.                                       | 4 hours.   |
| (6) | The National Commission for Minority Educational Institutions (Amendment) Bill, 2005, after it has been passed by Rajya Sabha. (Replacing the Ordinance)<br><u>(Consideration and passing)</u> | May be discussed together.   |
| (7) | The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Bill, 2005 after it has been passed by Rajya Sabha.<br><u>(Consideration and passing)</u>                        | 1 hour.  |

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- (8) The Government of Union Territories and the Government of National Capital Territory of Delhi(Amendment) Bill, 2006 after it has been passed by Rajya Sabha. 2 hours.  
(Consideration and passing)

NEW DELHI;  
Dated the 23rd February, 2006  
Phalguna 4, 1927 (Saka)

(RUPCHAND PAL)  
for Chairman  
Business Advisory Committee